

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 12.04.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Arbitration Application No. 29/12 M/s Geetanjali Vs. M/s Hakoba Lifestyle Ltd.	Ravi Chirania	R.S. Bahaduriya
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil Frst Appeal No. 279/96 Laxmi Narayan Vs. Suraj Mal	Abhi Goyal	Kamala Jain
3	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Misc. Petition No. 3106/15 Mukes Kumar Saini Vs. State	G.L. Sharma	Umesh Vyas
4	Sh. Swaraj Sharma, Advocate	S.B. Criminal Misc. Petition No. 5668/15 Kedar Lal Agrawal Vs. State	Sanjay Gangwar	Akhilesh Pareek
5	Smt. Sumati Bishnoi, Advocate	S.B. Cr. Revision Petition No. 383/15 Sandeep Vs. Parvati Bai	Nitin Jain	Rohan Jain

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

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1	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 317/97 Laxmi Narain Vs Satya Narain	Alok Garg	J.P. Goyal
2	Sh. G.P. Pandey, RHJS (Retd)	D.B. Civil Misc. Appeal No. 2343/14 Kailash Chand Meena Vs. Smt. Gopi Devi Meena	Ajay Kumar Bajpai	Vinod Sharma
3	Sh. O.P.Sharma- I RHJS (Retd.)	S.B. Cr. Misc. Petition No. 6249/15 Devang Vs. State	S.S. Hora	Suresh Sahani
4	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil First Appeal No. 291/05 Kishan Lal Vs. Smt. Leela Devi	Ravi Jandid	A.S. Shekhawat
5	Sh. J.P.Gupta Advocate	S.B. Civil Misc. Appeal No. 2255/12 Narendra Kumar Vs. Harbans	A.K. Bajpai	Keshav Agarwal
6	Sh. Sudesh Bansal, Advocate	S.B. Civil Misc. Appeal No. 28/07 Mahaveer Prasad Vs. Public in general	G.K. Garg	J.P. Sharma

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